NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

268 /IB/CB/2017

PETITION NUMBER

: TCP/268/ (IB)/2017

NAME OF THE PETITIONER(S)

: LAFARGE AGGREGATES & CONCRETE INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: C.T RAMACHANDRAN INFRASTRUCTURE PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

SURENDHAR B counsel for petitiona

ORDER

Counsel for petitioner present. Counsel for respondents also present. Counsel for petitioner is directed to provide a copy of the petition and other documents relied upon. The respondents are directed to file counter in the matter by the next date of hearing. Counsel for petitioner is directed to file an affidavit and bank statement as per Sec. 9 (3) (b) & (c) of IB Code, 2016. The matter is posted for arguments, Put up on 20.06.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

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